

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
Court - 2**

(MP) Co.Appeal 62 of 2020 In
CP(IB) 67 of 2018

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL & ACTING PRESIDENT
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 04.06.2021**

Name of the Company:

Amresh Shukla

V/s

Rajesh Jhunjunwala Liquidator of Siddharth Tubes
Ltd

Section 42 of the Insolvency and Bankruptcy Code.

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

ORDER
(through video conferencing)

Ms. Natasha Dhruvan Shah, Advocate, appeared on behalf of the applicant and
Mr. Arjun Sheth, Advocate, appeared on behalf of the liquidator.

On the request of the Learned Lawyer for the applicant, the matter is adjourned.

List the matter on 15.07.2021

**VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL**

Dated this the 4th day of June, 2021

Manorama
**MANORAMA KUMARI
MEMBER JUDICIAL & ACTING PRESIDENT**